

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2831

TO BE ANSWERED ON DECEMBER 16, 2015

VACANT FLATS OF DDA

2831 SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether the flats/houses constructed by Delhi Development Authority (DDA) for Economically Weaker Sections(EWS) are lying vacant;
- (b) if so, the details thereof;
- (c) The time period since when these flats are lying vacant and the reasons therefor; and
- (d) The steps taken/being taken by the Government to allot these flats/houses?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) to (c) : Delhi Development Authority (DDA) has informed that 1,157 EWS/Janta flats constructed during the years 1983 to 2003 have been reported to be vacant due to litigation, family disputes, surrender, cancellation, non-payment of dues, non-submission of required documents, etc.

(d) : DDA has informed that cancelled/surrendered flats are included in the subsequent housing schemes.
